

(2022) 04 ITAT CK 0071

Income Tax Appellate Tribunal (Delhi A Bench)

Case No: Income Tax Appeal No. 2918/DEL/2016

Anju Mahajan

APPELLANT

Vs

Income Tax Office

RESPONDENT

Date of Decision: April 20, 2022

Citation: (2022) 04 ITAT CK 0071

Hon'ble Judges: Saktijit Dey, J; Dr. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: Vishal Kalra, Satpal Gulati

Final Decision: Allowed

Judgement